

road projects already in progress during the Fifth plan period.

(c) Depends on availability of funds and priorities assigned in the Sixth Plan period.

**Seizures made during Emergency from Jaipur and Gwalior Palaces**

888. SHRI HARI VISHNU KAMATH: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question 6384 on 5th August, 1977 regarding treasure unearthed in Jaigarh Fort and state:

(a) whether the adjudication proceeding in respect of seizures made during the Emergency period from Jaipur and Gwalior palaces have been completed; and

(b) if so, the outcome thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Adjudication proceedings under Gold (Control) Act in respect of seizures from Jaipur and Gwalior Palces during the Emergency are still in progress.

**Recruitment in Marine Products Export Development Authority**

889. SHRI B LAK RAM: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether a number of over-aged and unqualified persons were recruited in the Marine Products Export Development Authority;

(b) whether a review of all the appointments made from 1st September, 1972 to 31st August, 1977 with reference to age qualifications and experience will be undertaken to locate the irregularities;

(c) whether it is a fact that all irregularities were covered by conducting a so-called management test by the School of Management Studies;

(d) whether certain selected SSLC candidates were allowed to appear alongwith Graduates and Post-graduates for Senior Clerks Test; and

(e) whether test papers of the candidates will be scrutinised to locate the malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) to (e). An enquiry is being made into recruitments made in Marine Products Export Development Authority since 1-9-1972 and based on the findings a reply to the question will be placed on the Table of the House.

**Metal Detector for International Flights at Bombay**

890. SHRI EDUARDO FALEIRO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether five Japanese passengers who boarded a JAL aircraft at Bombay recently, subsequently hijacked the same;

(b) whether on that occasion there was no security check at Bombay Airport at all; and

(c) whether on international flights there is no metal detector used at Bombay, though Airport authorities have often been alerted to the presence of so-called Japanese Red Army men time and again?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOTAM KAUSHIK): (a) Full facts about the hijacking are not yet available as the matter is still under investigation.

(b) Security Check was conducted at Bombay Airport.

(c) On 28th September, 1977, the date of hijacking, there was no door